


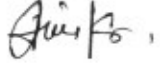
Allahabad Bench

C P No.79/241-243/ALD/ 2016,
CA No. 273/2018, CA No. 54/2019,
CA No. 235/2019, CA No. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.02.2020

NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

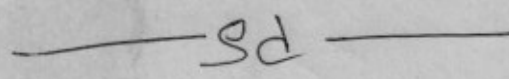
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajvansi, (Proxy) Adv	Adv	Petitioner	
2.	Anil Kumar	PCS	Respondents	
3.				

Sh. Namman Rajvansi, proxy on behalf of petitioner counsel Sh. Vivek Kohli
and Sh. Anil Kumar, PCS for respondents are present.

Ld. Proxy counsel appeared on behalf of petitioner states that the main counsel
could not come from Delhi due to some personal difficulty.

Accordingly, put up on 18th March, 2020, as prayed.

Dated: 25.02.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)